

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3756.
TO BE ANSWERED ON WEDNESDAY, THE 11TH DECEMBER, 2019.**

SETTING UP INDUSTRIAL PARKS

**3756. SHRI VENKATESH NETHA BORLAKUNTA:
SHRI KOTHA PRABHAKAR REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has signed any MoU to set up more industrial parks in the country including backward/ scheduled areas;
- (b) if so, the State-wise details thereof with each of the countries during each of the last five years along with the State/UTwise total number of people who have been employed while setting up industrial parks till date; and
- (c) the details of security measures taken while signing such MoUs with each country?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a): Industrial Park Scheme-2002, applicable for any undertaking which develops, develops and operates, or, maintains and operates, an Industrial Park for the period beginning 1st day of April, 1997 and ending 31st day of March, 2006, was notified on 1st April, 2002. The objective of the Industrial Park Scheme was as under:

Any project, being an industrial park, shall aim at setting up of-(a) an Industrial Model Town for development of industrial infrastructure for carrying out integrated manufacturing activities, including research and development, by providing plots or sheds and common facilities within its precincts; or (b) an industrial park for development of infrastructural facilities or built-up space with common facilities in any area allotted or earmarked for the purposes of specified industrial use; or (c) a Growth Centre under the Growth Centre Scheme of the Government of India; subject to the scheme implemented by an undertaking and the Growth Centre is distinctly developed as a separate profit centre. Thereafter, the Central Board of Direct Taxes (CBDT), Department of Revenue, Ministry of Finance notified Industrial Park Scheme, 2008 on 8th January, 2008 in respect of the industrial parks set

up on or after 1st April, 2006 but not later than 31st March, 2009 with subsequent extensions thereafter. Approvals under the scheme are considered by CBDT, Department of Revenue.

(b) & (c): The State-wise details of MoUs signed to set up Industrial Park with each of the country during last five year along with the State/UT-wise total number of people who have been employed while setting up industrial parks is not centrally maintained.
